

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1683/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the ²⁰¹ 3 March, 2023.

Sub: **Casual leave.**

Ref:- No. DJ(G) 2162/2023 dated 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.03.2023, along with station leave permission, from the evening of 04.03.2023 till the morning of 09.03.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/1683(A)/dated , 03-03-2023

Copy to.

- ✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)